

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:6162  
ANSWERED ON:05.05.2000  
FDI  
NITISH SENGUPTA

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether hundred per cent foreign direct investment is being permitted in highly profitable consumer goods industry; and
- (b) If so, the details thereof and reasons therefore?

**Answer**

THE MINISTER OF COMMERCE & INDUSTRY ( SHRI MURASOLI MARAN )

(a) & (b) : In case of Foreign Direct Investment participation in 22 specified consumer goods, the condition of balancing of dividends over a period of 7 years from commencement of production is applicable. Foreign equity upto 100% is allowed in the said consumer goods industry with a view to bringing modern technology, capital and competition to this industry.